

647

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH

NEW DELHI

ORIGINAL APPLICATION NO. 641 OF 2023

I.A. NO. 273/2024

IN THE MATTER OF:

SUMAN CHAUHAN

...Applicant

VERSUS

GOVERNMENT OF UTTAR PRADESH & ORS.

...Respondents

INDEX

S. NO.	PARTICULARS	P. NO.
1.	REPLY AFFIDAVIT OF BEHALF OF DISTRICT MAGISTRATE, GAUTAM BUDDH NAGAR	
2.	Copy of nominations received from Central Pollution Control Board is annexed herein as Annexure 1	
3.	Copy of nominations received from NOIDA Authority is annexed herein as Annexure 2	
4.	Copy of the said order dated 12.11.2024 is annexed herein as Annexure 3.	
5.	The report of the Joint Committee is annexed herein as Annexure 4.	

FILED THROUGH

DATE: 01.03.2025

PLACE: NOIDA



BHANWAR PAL SINGH JADON

STANDING COUNSEL FOR STATE OF UATTAR PRADESH

NATIONAL GREEN TRIBUNAL

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
NEW DELHI
ORIGINAL APPLICATION NO. 641 OF 2023
(I.A. No. 273/2024)



IN THE MATTER OF:

SUMAN CHAUHAN

...Applicant

Versus

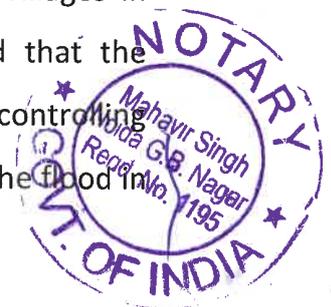
GOVERNMENT OF UTTAR PRADESH

...Respondent

REPLY AFFIDAVIT ON BEHALF OF DISTRICT MAGISTRATE, GAUTAM
BUDDHA NAGAR

I, Manish Kumar Verma, aged about 40 years, S/o M.P. Verma, presently posted as District Magistrate, Gautam Buddha Nagar do hereby solemnly affirm and declare as under:

1. That in the above-noted capacity, I am well conversant with the facts and records of the present case and am authorized to swear the present affidavit.
2. That in the above-noted matter the Hon'ble Tribunal constituted a Joint Committee comprising of representatives of Central Pollution Control Board, Central Public Works Department, Noida Authority and District Magistrate, Gautam Budha Nagar and directed the Answering Respondent to act as nodal agency for compliance and coordination in its order dated 21.05.2024.
3. That the present case, registered on the basis of an application by the residents of village Dostpur, Mangrauli, and other adjacent villages in Noida, Gautam Budha Nagar in which it has been alleged that the respondent authorities failed to take preventive measures for controlling the entry of flood water of Yamuna in their properties during the flood in the River Yamuna on 12th - 15th July, 2023.



4. That it has also been alleged that the respondent authorities failed to remove the sludge, dry silt etc. after flood water had receded which resulted into dust pollution and has created health hazards.
5. That the reports, response and facts placed by the Answering respondent in the said matter are on record and have been acknowledged by the Hon'ble Tribunal. Further, Hon'ble Tribunal had passed following orders on 21.05.2024:

"...3. Reply on behalf of District Magistrate, Gautam Budh Nagar dated 18.05.2024 has been filed giving the full particulars of the applicants and details of the properties in a chart form which reveals that these properties are mainly farmhouses. Photographs are also enclosed along with the report to show that nature of construction is permanent.

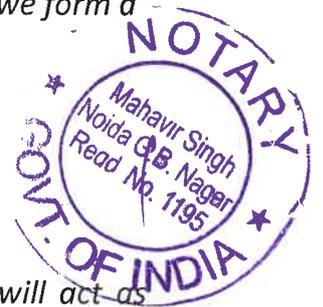
4. Applicants have also filed response in terms of the order of the Tribunal wherein it is not disputed that the applicants are owners of the farm lands, though, a plea has been taken that the nature of their construction is not permanent but nothing has been enclosed along with the response to substantiate the same.

5. Since the plea of the respondents is that construction is exiting on the flood plain area, therefore, to ascertain the correct position about the nature of construction, we form a joint committee comprising of the following: -

- (i) Representative of Member Secretary, CPCB;*
- (ii) Representative of Chief Engineer, CPWD;*
- (iii) Representative of CEO, NOIDA;*
- (iv) District Magistrate, Gautam Budh Nagar*

District Magistrate, Gautam Budh Nagar will act as nodal agency for compliance and coordination.

6. The committee will visit the site and ascertain the nature and extent of construction (permanent, temporary and area with full details of construction) of each of the applicants, if due permission from the competent authority has been taken to raise such construction and submit the report within two



months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF..."

6. That in compliance of above-mentioned orders, the Answering Respondent had sought nominations for site inspection from Central Pollution Control Board, Central Public Works Department and Noida Authority vide letter dated 26.07.2024. As site inspection could not be carried out before the date of hearing on 07.08.2024, the Answering respondent had sought further time for carrying out site inspection and submission of report. The said response was submitted in Hon'ble Tribunal on 03.08.2024 and is already on record.
7. That in pursuant to the letters issued, nominations were received from Central Pollution Control Board on 20.08.2024 and from Noida Authority on 12.11.2024 and no response was received from Central Public Works Department. Copy of nominations received from Central Pollution Control Board is annexed herein as **Annexure 1** and Noida Authority is annexed herein as **Annexure 2**.
8. That nominations were received from Central Pollution Control Board on 20.08.2024 and from Noida Authority on 12.11.2024 and no response was received from Central Public Works Department. Thus, in absence of nomination from the Central Public Works Department, the Answering Respondent vide order dated 12.11.2024 constituted the committee of nominated members and directions were issued to conduct site inspection on 14.11.2024 and submit factual report in compliance of orders of Hon'ble Tribunal. Copy of the said order dated 12.11.2024 is annexed herein as **Annexure 3**.



9. That the Joint Committee had carried out site inspection of 37 farm houses between 14.11.2024 to 17.11.2024 and submitted its report on nature and extent of construction along with status of permission from competent authority for raising such construction. The said report was submitted in Hon'ble Tribunal on 18.11.2024.

10. That the matter was heard on 19.11.2024 and the prayer to furnish details of all 50 farm houses was made by the Counsel for State of Uttar Pradesh and same was allowed by the Hon'ble Tribunal. Thus, in compliance of orders of Hon'ble Tribunal the field survey was completed on 23.12.2024. The report of the Joint Committee is annexed herein as **Annexure 4**.

11. That it is humbly prayed that the present Response may kindly be taken on record by this Hon'ble Tribunal.


DEPONENT

VERIFICATION:

I, the deponent abovenamed, do hereby verify that the contents of above reply are true and correct to my knowledge derived from official record. No part of the same is false and nothing material has been concealed therefrom.

VERIFIED ON THIS THE DAY OF MARCH, 2025 AT NOIDA,
GAUTAM BUDDHA NAGAR.




DEPONENT

ATTESTED

MAHAVIR SINGH
NOTARY
G B NAGAR U P

11 MAR 2025



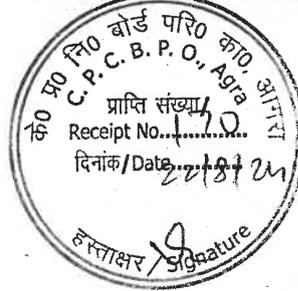
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD

क्षेत्रीय निदेशालय, लखनऊ Regional Directorate, Lucknow
(पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(Ministry of Environment, Forest and Climate Change, Govt. of India)

CM-13011/206/2024-WQM-I-HO-CPCB-HO

सेवा में,

जिलाधिकारी
जिलाधिकारी कार्यालय,
गौतमबुद्ध नगर, उत्तर प्रदेश



दिनांक: 20.08.2024

विषय: माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ० ए० संख्या- 641/2023 "सुमन चौहान एवं अन्य बनाम उत्तर प्रदेश राज्य एवं अन्य" में पारित आदेश दिनांक 21.05.2024 के अनुपालन में संयुक्त समिति में नामांकन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ० ए० संख्या- 641/2023 "सुमन चौहान एवं अन्य बनाम उत्तर प्रदेश राज्य एवं अन्य" में पारित आदेश दिनांक 21.05.2024 का संदर्भ ग्रहण करें, जिसके अनुसार माननीय राष्ट्रीय हरित अधिकरण द्वारा संयुक्त समिति का गठन किया गया है। उपरोक्त संदर्भ में उक्त संयुक्त समिति में केन्द्रीय प्रदूषण नियंत्रण बोर्ड का प्रतिनिधित्व करने हेतु अंकुर तिवारी, वैज्ञानिक 'ई', परियोजना कार्यालय, आगरा (दूरभाष-9650672891) को नामित किया गया है।

अतः आपसे अनुरोध है कि माननीय राष्ट्रीय हरित अधिकरण के आदेश का समायोजन अनुपालन सुनिश्चित करने हेतु नामित अधिकारियों के साथ समन्वय स्थापित करने का कष्ट करें। बैठक/निरीक्षण की तिथि के संबंध में नामित अधिकारी एवं इस कार्यालय को अग्रिम सूचना प्रेषित होगी।

भवदीय

(कमल कुमार)
क्षेत्रीय निदेशक

प्रतिनिधि:

1. प्रभाग प्रभारी, इन्फ्यू. क्यू. एम.-I प्रभाग, के० प्र० नि० बो०, मुख्यालय, दिल्ली -सादर सूचनाार्थ।
2. प्रभाग प्रभारी, विधि प्रभाग, के० प्र० नि० बो०, मुख्यालय, दिल्ली -सादर सूचनाार्थ।
3. श्री. अंकुर तिवारी, वैज्ञानिक- 'ई', के० प्र० नि० बो०, परियोजना कार्यालय, आगरा - आवश्यक अनुपालन हेतु

Anam
(क्षेत्रीय निदेशक) 21/8/24

नवीन ओखला औद्योगिक विकास प्राधिकरण
कार्यालय उप महाप्रबन्धक (सिविल)

मुख्य प्रशासनिक भवन, सैक्टर-6, नौएडा

Paid
M
13-11-24

पत्र सं०:नौएडा/उ०प्र०(सि०)/2024/2293

दिनांक: 12 नवम्बर 2024

- वरिष्ठ प्रबन्धक
वर्क सर्किल-9,
नौएडा
- वरिष्ठ प्रबन्धक
वर्क सर्किल-10,
नौएडा

मा० एन०जी०टी० प्रकरण

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं० 641/2023 सुमन चौहान व अन्य बनाम स्टेट आफ उ०प्र० व अन्य में दिनांक 21.05.2024 एवं दिनांक 07.08.2024 को पारित आदेश के अनुपालन के सम्बंध में।

उपरोक्त विषयक पत्र के साथ संलग्न जिलाधिकारी, गौतमबुद्धनगर महोदय के पत्रांक-713/एल-182/24, दिनांक 07.11.2024 का अवलोकन करें, जिसके माध्यम से मा० अधिकरण द्वारा पारित आदेश के अनुपालन में संयुक्त समिति हेतु नौएडा प्राधिकरण से प्रतिनिधि नामित किये जाने की अपेक्षा की गई है। यह भी अवगत कराया गया है कि प्राधिकरण स्तर से प्रतिनिधि नामित न होने के कारण मा० अधिकरण में प्रकरण की सुनवाई दिनांक 07.08.2024 से पूर्व संयुक्त समिति की आख्या प्रस्तुत नहीं की जा सकी एवं उनके द्वारा मा० अधिकरण से एक माह का अतिरिक्त समय प्रदान किये जाने हेतु अनुरोध किया गया है, जिसके क्रम में मा० अधिकरण द्वारा अतिरिक्त समय देते हुए अपने आदेश दिनांक 21.05.2024 का अनुपालन सुनिश्चित किये जाने हेतु निर्देशित किया गया है। प्रकरण में आगामी सुनवाई दिनांक 19.11.2024 को नियत है।

अतः सक्षम स्तर से अनुमोदनोपरान्त उक्त प्रकरण में मा० एन०जी०टी० द्वारा गठित संयुक्त समिति हेतु नौएडा प्राधिकरण की ओर से आपको अपने-अपने कार्यक्षेत्र हेतु प्राधिकरण स्तर से प्रतिनिधि नामित किया जाता है तथा निर्देशित किया जाता है कि उक्त के सम्बंध में श्री उत्सव शर्मा, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, नौएडा से समन्वय स्थापित करना सुनिश्चित करें।

(विजय रावल)

उप महाप्रबन्धक (सिविल)
नौएडा

प्रतिलिपि:-

- मुख्य कार्यपालक अधिकारी महोदय को सादर अवलोकनार्थ।
- अपर मुख्य कार्यपालक अधिकारी (एसके) महोदय को सादर सूचनार्थ।
- जिलाधिकारी, गौतमबुद्धनगर महोदय को सादर सूचनार्थ।
- श्री उत्सव शर्मा, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय कार्यालय ई-12/1, सैक्टर-1, नौएडा-201301 को इस आशय से कि उपरोक्त विषयगत वाद हेतु श्री सतेन्द्र गिरी (9205691306), वरिष्ठ प्रबन्धक, वर्क सर्किल-9 तथा श्री प्रवीण सलोनिया (9871090103), वरिष्ठ प्रबन्धक, वर्क सर्किल-10 को अपने-अपने कार्यक्षेत्र के अंतर्गत नौएडा प्राधिकरण की ओर से प्रतिनिधि नामित कर दिया गया है।

Sr. CLF
कृ० नियमानुसार आवश्यक कार्यवाही करें।

उप महाप्रबन्धक (सिविल)
नौएडा

क्षेत्रीय अधिकारी

कार्यालय

जिलाधिकारी

गौतमबुद्ध नगर

पत्रांक:- 734/L-182/24

दिनांक:- 12-11-2024

आदेश

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 641/2023 सुमन चौहान व अन्य बनाम स्टेट आफ उ0प्र0 व अन्य में दिनांक 21.05.2024 एवं दिनांक 07.08.2024 को पारित आदेश के अनुपालन में जांच हेतु संयुक्त समिति गठित किये जाने के लिए मा0 राष्ट्रीय हरित अधिकरण द्वारा दिनांक 21.05.2024 को पारित आदेश में जिला प्रशासन, गौतमबुद्धनगर, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली, नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा तथा मुख्य अभियन्ता, लोक निर्माण विभाग की समिति गठित की गयी है।

उपरोक्त वर्णित विभागों द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के क्रम में संयुक्त समिति हेतु सदस्यों को नामित किये जाने हेतु इस कार्यालय के पत्र सं0-364/एल-182/24 दिनांक 26.07.2024 द्वारा पत्र प्रेषित किया गया था, जिसके परिपेक्ष्य में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली के पत्र सं0- CM-13011/206/2024-WQM-I-HO-CPCB-HO दिनांक 20.09.2024 द्वारा दिनांक 20.08.2024 द्वारा श्री अंकुर तिवारी, वैज्ञानिक (ई), परियोजना कार्यालय आगरा को नामित किया गया है। नोएडा प्राधिकरण के पत्र सं0-नौएडा/उ0म0प्र0(सि0)/2024/2293 दिनांक 12.11.2024 द्वारा वरिष्ठ प्रबन्धक वर्क सर्किल-9 एवं वरिष्ठ प्रबन्धक वर्क सर्किल-10 को समिति हेतु नामित किया गया है।

केन्द्रीय लोक निर्माण विभाग, नई दिल्ली को समिति हेतु सदस्य नामित किये जाने हेतु पत्र सं0-482/एल-182/24 दिनांक 20.09.2024 एवं पत्र सं0-714/एल-182/24 दिनांक 07.11.2024 द्वारा अनुस्मारक पत्र प्रेषित किया गया है परन्तु केन्द्रीय लोक निर्माण विभाग द्वारा सदस्य नामित किये जाने के सम्बन्ध में कोई सूचना प्रेषित नहीं की गयी है। उपरोक्त के दृष्टिगत मा0 राष्ट्रीय हरित अधिकरण के अनुपालन हेतु केन्द्रीय लोक निर्माण विभाग द्वारा नामित सदस्य के अनुपस्थिति में दिनांक 14.11.2024 को स्थलीय निरीक्षण हेतु निम्न समिति गठन किया जाता है-

1. श्री वेद प्रकाश पाण्डेय, उपजिलाधिकारी, गौतमबुद्धनगर (जिलाधिकारी द्वारा नामित)
2. श्री अंकुर तिवारी, वैज्ञानिक 'ई' (केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा नामित)
3. वरिष्ठ प्रबन्धक वर्क सर्किल-9 एवं वरिष्ठ प्रबन्धक वर्क सर्किल-10 (नोएडा प्राधिकरण द्वारा नामित)

समिति के सदस्यों को यह निर्देशित किया जाता है कि मा0 अधिकरण द्वारा पारित आदेश के अनुक्रम में समस्त विचाराधीन बिन्दुओं पर जांच कर विस्तृत आख्या दिनांक 16.11.2024 (शनिवार) तक अपर जिलाधिकारी (वि0/रा0), गौतमबुद्धनगर के समक्ष प्रस्तुत

किया जाना सुनिश्चित करें, जिससे आख्या ससमय मा0 अधिकरण के समक्ष प्रेषित की जा सके। मा0 राष्ट्रीय हरित अधिकरण में प्रकरण में अग्रिम दिनांक 19.11.2024 नियत है।

(मनीष कुमार वर्मा)
जिलाधिकारी,
गौतमबुद्ध नगर

प्रतिलिपि:—निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

1. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
2. मुख्य कार्यपालक अधिकारी, नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा।
3. अपर जिलाधिकारी(वि0/रा0), गौतमबुद्ध नगर को इस निर्देश के साथ कि आख्या ससमय मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में दाखिल करना सुनिश्चित करें।
4. श्री अंकुर तिवारी, वैज्ञानिक 'ई' केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
5. श्री वेद प्रकाश पाण्डेय, उपजिलाधिकारी, गौतमबुद्धनगर।
6. वरिष्ठ प्रबन्धक वर्क सर्किल-9 एवं वरिष्ठ प्रबन्धक वर्क सर्किल-10, नोएडा प्राधिकरण, नोएडा।
7. अधिशाषी अभियन्ता, सिचाई विभाग, गौतमबुद्ध नगर को इस निर्देश के साथ प्रेषित कि समिति के सहयोग हेतु निरीक्षण में उपस्थित होना सुनिश्चित करें।

जिलाधिकारी
गौतमबुद्ध नगर

महोदय,

मा10 राष्ट्रीय हरित अधिकरण द्वारा में योजित ओ0ए0 नं0 641/2023 सुमन चौहान व अन्य में पारित आदेश दिनांक 21.05.2024 के अनुपालन में जिलाधिकारी, गौतमबुद्ध नगर द्वारा समिति का गठन किया गया। गठित समिति द्वारा सूची में उल्लिखित कुल 50 फार्म हाउस में से दिनांक 14.11.2024 से दिनांक 23.12.2024 तक कुल 50 फार्म हाउसिस का निरीक्षण किया गया, जिनका विवरण निम्नवत् है:-

क्रमांक	याचिकाकर्ता का नाम पता	सम्पत्ति का विवरण	परमिशन
1	Suman Chauchan W/O Sh. B S Chauchan Aged 48 Add 16/15a, Village Dostpur Mangroli Noida Dist. Gautam Buth Nagar-201302 Phone 8076083151 Email ID. su S1321@gmail.com	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1648.74 Sqm	-
	Constructed Area	69.70 Sqm	Temporary Structure
	Constructed Area Flooring	69.70 Sqm	Pakka
	Boundary Wall	-	Bamboo's Boundary Wall
	Footpath	-	Pakka
2	Manoj Singh S/O Late Sh. Matwar Singh Aged 52, Add. 48A/1, Chak Mangraula, Sector 135, Noida-201302. Phone: 8076083151, Email ID: manoj@synergyinfracon.com	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1618.80 Sqm	Man Gate close
	Constructed Area	-	Pakka
	Constructed Area Flooring	-	M/s jail Boundary Wall
	Boundary Wall	-	
	Footpath	-	
3	Dinesh Kumar Tyagi S/O Sh. Shri Om Prakash Tyagi Aged 54, Add. Plot No 16/15A, Village Dostpur Mangroli, Noida, Dist. Gautam Buth Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1278.00 Sqm	Man Gate close

		Constructed Area	-	-	
		Constructed Area Flooring	-	-	
		Boundary Wall	-	-	
		Footpath	-	-	
4	Mariam Ali S/O SH. Col. amjad Ali Aged 65, Add. 3/18 A, Village Asaadallapur, Noida, Dist. Gautam Budh Nagar-201302	जाली की चारदीवारी			परमिशन नहीं
		Particulars	Area (Approx)	Remarks	
		Form House Area	1185.00 Sqm	-	
		Constructed Area	215.58 Sqm	Temporary Structure	
		Constructed Area Flooring	215.58 Sqm	Pakka	
		Boundary Wall	-	M/s jail Boundary Wall	
		Footpath	-		
5	Jila Kaur W/O Sh. Nirmal Singh Aged 60, Add. 22/1 A, Village Nangla Nangli, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस			परमिशन नहीं
		Particulars	Area (Approx)	Remarks	
		Form House Area	793.16 Sqm	-	
		Constructed Area	90.20 Sqm	Temporary Structure	
		Constructed Area Flooring	90.20 Sqm	Pakka	
		Boundary Wall	-	JRC Jali & M/s jail Boundary Wall	
		Footpath	-	Pakka	
6	Kewal Krishan Malhotra S/O Sh. Amarnath Malhotra Aged 70, Add. Plot No 8, Village Chaprouli Khadar, Noida, Dist. Gautam Budh Nagar-201302	जाली की चारदीवारी			परमिशन नहीं
		Particulars	Area (Approx)	Remarks	
		Form House Area	665.00 Sqm	-	
		Constructed Area	-	Man Gate close	
		Constructed Area Flooring	-		
		Boundary Wall	-		
		Footpath	-		

7	Hriday Pal Singh S/O Sh. KS Ahuja Aged 32, Add. Plot No 19, Village Nangla Nangli, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
8	Shubham Sahai S/O Sh. Sharad B Sahai Aged 37, Add. 2/17B, Village Chaprauli Khadar, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1841.4 Sqm	—
	Constructed Area	234.12 Sqm	Temporary Structure
	Constructed Area Flooring	234.12 Sqm	Pakka
	Boundary Wall	—	Bamboo's & MS Jaali Boundary Wall
	Boundary Wall Height	—	5 Feet Approx
	Footpath	—	Pakka
	Particulars	Area (Approx)	Remarks
	Form House Area	991.2 Sqm	—
	Constructed Area	204.82 Sqm	Temporary Structure
	Constructed Area Flooring	204.82 Sqm	Pakka
	Boundary Wall	—	M/s Jali Boundary Wall
	Boundary Wall Height	—	5 Feet Approx
	Footpath	—	Pakka
9	Sanjay Tomar S/O Sh. Jagbir Singh Aged 58, Add. 6/4, Village Chak Mangroula, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	867.30 Sqm	—
	Constructed Area	106.50 Sqm	Temporary Structure
	Constructed Area Flooring	106.50 Sqm	Pakka
	Boundary Wall	—	M/s Jali Boundary Wall
	Footpath	—	Pakka
10	Arun Gupta S/O Sh. S R Gupta Aged 57, Add. 66, Village Chak Mangroula, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks

	Form House Area	837.20 Sqm	—
	Constructed Area	210.50 Sqm	Temporary Structure
	Constructed Area Flooring	210.50 Sqm	Pakka
	Boundary Wall	—	Bamboo's Boundary Wall
	Footpath	—	Pakka
11	Anurag Khera S/O Sh. Shri R.B.Khera Aged 51, Add. 4 & 5, Village Dostpur Mangroli Khadar, Pargana Dadri, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
12	Rajesh Ghei S/O Sh. Late Sh. K.K.Ghei Aged 55, Add. 6 & 7, Village Dostpur Mangroli Khadar, Pargana Dadri, Tehsil & District, Gautam Budh Nagar, Noida	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	3385.00 Sqm	—
	Constructed Area	998.40 Sqm	Temporary Structure
	Constructed Area Flooring	998.40 Sqm	Pakka
	Boundary Wall	—	G.I. Sheet Boundary Wall
	Footpath	—	Pakka
13	Mohammed Sharique Farooqi S/O Sh. Shamsul Islam Farooqi Aged 56, Add. 69, Village Chak Mangraula, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	812.0 Sqm	—
	Constructed Area	48.27 Sqm	Temporary Structure
	Constructed Area Flooring	48.27 Sqm	Pakka
	Boundary Wall	—	MS Jaali Boundary Wall
	Boundary Wall Height	—	5 Feet Approx
	Footpath	—	Pakka
14	Praful Munjial S/O Sh. Late Shri Surinder Munjial Aged 37, Add. 9-12/17A, Village Chaprauli Khadar, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	3432.00 Sqm	—
	Constructed Area	412.50 Sqm	Temporary Structure

		Constructed Area Flooring	412.50 Sqm	Pakka
		Boundary Wall	-	GRC Jali M/s Jali Boundary Wall
		Footpath	-	Pakka
15	Rachna Bhardwaj W/O Sh. Ambujaksh Bhardwaj Aged 52, Add. 29A, Phase 15, Dostpur, Mangroli Khadar, NOIDA		फार्म हाउस	परमिशन नहीं
		Particulars	Area (Approx)	Remarks
		Form House Area	1656.72 Sqm	-
		Constructed Area	121.80 Sqm	Temporary Structure
		Constructed Area Flooring	121.80 Sqm	Pakka
		Boundary Wall	-	Bamboo's Boundary Wall
		Footpath	-	Pakka
16	Rajeev Singhal S/O Sh. Ved Prakash Singhal Aged 58, Add. 22A, Village Nangli Nangla, Noida, Dist. Gautam Budh Nagar-201302		फार्म हाउस	परमिशन नहीं
		Particulars	Area (Approx)	Remarks
		Form House Area	1680.00 Sqm	-
		Constructed Area	286.22 Sqm	Temporary Structure
		Constructed Area Flooring	286.22 Sqm	Pakka
		Boundary Wall	-	M/s Jali Boundary Wall
		Footpath	-	Pakka
17	Rosy Arora W/O Sh. Anil Arora Aged 54, Add. 12A/1B, Village Chak Mangraula, Noida, Dist. Gautam Budh Nagar-201302		फार्म हाउस	परमिशन नहीं
		Particulars	Area (Approx)	Remarks
		Form House Area	1284.00 Sqm	-
		Constructed Area	200.90 Sqm	Temporary Structure
		Constructed Area Flooring	200.90 Sqm	Pakka
		Boundary Wall	-	M/s Jali Boundary Wall
		Footpath	-	Pakka
18	Megha Alphay Gupta daughter of Air Cmde Abhay Gupta Aged 43, Add. 56 A, Village Dostpur Mangroli, NOIDA		फार्म हाउस	परमिशन नहीं

	Particulars	Area (Approx)	Remarks
	Form House Area	2045.74 Sqm	-
	Constructed Area	220.25 Sqm	Temporary Structure
	Constructed Area Flooring	220.25 Sqm	Pakka
	Boundary Wall	-	MS Jaali Boundary Wall
	Boundary Wall Height	-	5 Feet Approx
	Footpath	-	Pakka
19	Sudhir Kumar Singh S/O Sh. Late Sh. Deomangal Singh Aged 65, Add. 79/19, Village Chak Mangraula, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	3488-40 Sqm	-
	Constructed Area	192.00 Sqm	Temporary Structure
	Constructed Area Flooring	192.00 Sqm	Pakka
	Boundary Wall	-	Bamboo's Boundary Wall
	Footpath	-	Pakka
20	Charanjit Singh S/O Sh. S Harcharan Singh Aged 51, Add. 41, phase 19-A, Village Chak Mangraula, Noida	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1329.9 Sqm	-
	Constructed Area	194.22 Sqm	Temporary Structure
	Constructed Area Flooring	194.22 Sqm	Pakka
	Boundary Wall	-	MS Jaali Boundary Wall
	Boundary Wall Height	-	5 Feet Approx
	Footpath	-	Pakka
21	Ajit Kumar S/O Sh. Late Chandra Dev Prasad Aged 62, Add. 28B, phase 15, Chak Mangraula Village, sector 135 noida, U.P.	फार्म हाउस	परमिशन नहीं
43	Mamta Sinha W/O Sh. Dr Gurumukh Prasad Aged 60, Add. 33 / 15, Chak Mangraula, Noida, Sector 135	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks

	Form House Area	2518.35 Sqm	—
	Constructed Area	340.06 Sqm	Temporary Structure
	Constructed Area Flooring	340.06 Sqm	Pakka
	Boundary Wall	—	M/s Jali Boundary Wall
	Footpath	—	Pakka
22	Ajeet Kumar Sinha S/O Sh. Late Sh. V P Sinha Aged 60, Add. 2/17B, Village Chaprauli Khadar, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	2312.40 Sqm	—
	Constructed Area	230.06 Sqm(A)	Temporary Structure
	गाय की खोर Area	454.00 Sqm(B)	Temporary Structure
	Constructed Area Flooring	684.00 Sqm	Pakka
	Boundary Wall	—	M/s Jali Boundary Wall
	Footpath	—	Pakka
23	Rekha Mehta W/O SH. Harish Mehta Aged 60, Add. 50-51 phase 19 Chak Mangraula, Noida	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1413.60 Sqm	—
	Constructed Area	155.25 Sqm	Temporary Structure
	Constructed Area Flooring	155.25 Sqm	Pakka
	Boundary Wall	—	M/s Jali Boundary Wall
	Footpath	—	—
24	T. Hamlesh Nandhini daughter of Sh. C. Thiagarajan Aged 28, Add. 3, Village Kidwali, Noida	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1028.00 Sqm	—
	Constructed Area	537.03 Sqm	Temporary Structure
	Constructed Area Flooring	537.03 Sqm	Pakka
	Boundary Wall	—	Bamboo's Jaali Boundary Wall

	Boundary Wall Height		5 Feet Approx
	Footpath		Pakka
25	Seema Jhamnani W/O SH. K.L. Jhamnani Aged 52, Add. 5, Gate 3, Alaska Farm, Village Nagli Nagla, Pargana Dadri, Sector 135, Noida	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1506.56 Sqm	—
	Constructed Area	327.9 Sqm	Temporary Structure
	Constructed Area Flooring	327.9 Sqm	Pakka
	Boundary Wall	—	MS Jaali Boundary Wall
	Boundary Wall Height	—	5 Feet Approx
	Footpath	—	Pakka
26	Ramesh Jhamnani S/O SH. K.L. Jhamnani Aged 53, Add. plot 6, phase 2 sector 135, noida, nagli nagla Pargana Dadri	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1663.7 Sqm	—
	Constructed Area	189.60 Sqm	Temporary Structure
	Constructed Area Flooring	189.60 Sqm	Pakka
	Boundary Wall	—	MS Jaali Boundary Wall
	Boundary Wall Height	—	5 Feet Approx
	Footpath	—	Pakka
		फार्म हाउस	परमिशन नहीं
27	Rajesh Jhamnani S/O SH. K.L. Jhamnani Aged 49, Add. Village Nagli Nagla, Pargana Dadri Plot 7, phase 2, Alaska farm, sector 135, noida	Area (Approx)	Remarks
	Particulars	Area (Approx)	Remarks
	Form House Area	3009.9 Sqm	—
	Constructed Area	281.56 Sqm	Temporary Structure
	Constructed Area Flooring	281.56 Sqm	Pakka
	Boundary Wall	—	JRC & MS Jaali Boundary Wall
	Boundary Wall Height	—	5 Feet Approx
	Footpath	—	Pakka

28	Leena Jhamnani W/O SH. K.L. Jhamnani Aged 53, Add. Plot 8, Nagli Nagla, Pargana Dadri, Phase 2, Alaska Farm, sector 135, Noida 201304	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	2397.00 Sqm	—
	Constructed Area	180.80 Sqm	Temporary Structure
	Constructed Area Flooring	180.80 Sqm	Pakka
	Boundary Wall	—	MS Jaali Boundary Wall
	Boundary Wall Height	—	5 Feet Approx
	Footpath	—	Pakka
29	Amrit Kaur Ahuja wife of Sh. Harminder Pal Singh Ahuja Aged 60, Add. 59&71 Phase 1 Village Chak Mangraula, Noida	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	522.00 Sqm	—
	Constructed Area	—	Main Gate close
	Constructed Area Flooring	—	—
	Boundary Wall	—	—
	Footpath	—	—
30	Rajneesh Chaubey S/O Sh. Paras Nath Aged 44, Add. 18B/ Phase-9, Village-Kidawali, G.B. Nagar, Noida, Pargana Dadari, Khata No- 30, plot no. 1/9	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	891.00 Sqm	—
	Constructed Area	147.29 Sqm	Temporary Structure
	Constructed Area Flooring	147.29 Sqm	Pakka
	Boundary Wall	—	GRC & M/s Jali Boundary Wall
	Footpath	—	Pakka
31	Saibal Banerjee S/O Sh. Late Shri Shailen Banerjee Aged 63, Add. Plot No 9, Nagli Nagla, sector 135 noida	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1065.15 Sqm	—

		Constructed Area	144.00 Sqm	Temporary Structure
		Constructed Area Flooring	144.00 Sqm	Pakka
		Boundary Wall	—	M/s Jali Boundary Wall
		Footpath	—	Pakka
32	Vinayak Sen S/O Sh. Gautam Sen Aged 31, Add. 14&15, Chak Mangraula, Noida, Sector 135		फार्म हाउस	परमिशन नहीं
		Particulars	Area (Approx)	Remarks
		Form House Area	1652.05 Sqm	—
		Constructed Area	282.00 Sqm	Temporary Structure
		Constructed Area Flooring	282.00 Sqm	Pakka
		Boundary Wall	—	—
		Footpath	—	—
33	Rajiv Bali S/O Sh. Shri J.C. Bali Aged 64, Add. Plot 6, chhaproli, Khadar Village, Noida 34. Babita Thakur W/O Sh. Ajit Prasad Aged 51, Add. No. 36, phase 19, Chak Mangraula, Noida		फार्म हाउस	परमिशन नहीं
		Particulars	Area (Approx)	Remarks
		Form House Area	1040.25 Sqm	—
		Constructed Area	—	Main Gate close
		Constructed Area Flooring	—	—
		Boundary Wall	—	—
		Footpath	—	—
34	Babita Thakur W/O Sh. Ajit Prasad Aged 51, Add. No. 36, phase 19, Chak Mangraula, Noida		फार्म हाउस	परमिशन नहीं
		Particulars	Area (Approx)	Remarks
		Form House Area	994.4 Sqm	—
		Constructed Area	174.78 Sqm	Temporary Structure
		Constructed Area Flooring	174.78 Sqm	Pakka
		Boundary Wall	—	MS Jaali Boundary Wall
		Boundary Wall Height	—	5 Feet Approx
		Footpath	—	Pakka

		Form House Area	856.83 Sqm	—	Main Gate close
		Constructed Area	—	—	—
		Constructed Area Flooring	—	—	M/s Jali Boundary Wall
		Boundary Wall	—	—	—
		Footpath	—	—	परमिशन नहीं
39	Parthasarthay P Dev S/O Sh. Late Dr. A.K. Dev Aged 57, Add. 29B, Phase 15, Dostpur Mangroli Khadar, Noida	Particulars	फार्म हाउस Area (Approx)	Remarks	
		Form House Area	2049.3 Sqm	—	—
		Constructed Area	43.00 Sqm	Temporary Structure	
		Constructed Area Flooring	43.00 Sqm	Pakka	
		Boundary Wall	—	MS. Jaali Boundary Wall	
		Boundary Wall Height	—	5 Feet Approx	
		Footpath	—	Pakka	
40	Arun Narayan Tandon S/O Sh. Shiv Narayan Tandon Aged 64, Add. 11, Village Chak Mangrola, Noida	Particulars	फार्म हाउस Area (Approx)	Remarks	
		Form House Area	1689.60 Sqm	—	—
		Constructed Area	393.90 Sqm	Temporary Structure	
		Constructed Area Flooring	393.90 Sqm	Pakka	
		Boundary Wall	—	M/s Jali Boundary Wall	
		Footpath	—	Pakka	
41	Ashwani Lall S/O Sh. Late Shri Lall Bahadur Aged 51, Add. 71-A, village Nangali Nangla, Pargana Dadri, Gautam Budh Nagar	Particulars	फार्म हाउस Area (Approx)	Remarks	
		Form House Area	1697.15 Sqm	—	—
		Constructed Area	112.70 Sqm	Temporary Structure	
		Constructed Area Flooring	112.70 Sqm	Pakka	
		Boundary Wall	—	—	—
		Footpath	—	—	—

42	Anil Singh Gahlawat S/O Sh. Late Sh Balbir Singh Aged 56, Add. C-2, Village Chak Mangraula, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	783.36 Sqm	-
	Constructed Area	82.68 Sqm	Temporary Structure
	Constructed Area Flooring	82.68 Sqm	Pakka
	Boundary Wall	-	Bamboo's Boundary Wall
	Footpath	-	Pakka
44	Nidhi Goyal daughter of Sh. K K Goyal Aged 55, Add. 52/19 A, Chak Magraula, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	816.00 Sqm	-
	Constructed Area	130.88 Sqm	Temporary Structure
	Constructed Area Flooring	130.88 Sqm	Pakka
	Boundary Wall	-	M/s Jali Boundary Wall
	Footpath	-	Pakka
45	Meena Soni W/O Sh. Anil Kumar Soni Aged 55, Add. 1/4, Chak Mangraula, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1764.00 Sqm	-
	Constructed Area	323.7 Sqm	Temporary Structure
	Constructed Area Flooring	323.7 Sqm	Pakka
	Boundary Wall	-	Bamboo's & MS Jaali Boundary Wall
	Boundary Wall Height	-	5 Feet Approx
	Footpath	-	Pakka

46	Shipra Tripathi W/O Sh. Anindya Lala Aged 60, Add. 89 CD, Village Chak Mangrauli, Sector 135, Noida-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1201.20 Sqm	—
	Constructed Area	166.44 Sqm	Temporary Structure
	Constructed Area Flooring	166.44 Sqm	Pakka
	Boundary Wall	—	M/s Jali Boundary Wall
	Footpath	—	Pakka
47	Amitav Deb S/O Sh. Late Sh A K Deb Aged 65, Add. 23A/7, Dostpur Mangrauli, Sector 135, Noida-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	890.60 Sqm	—
	Constructed Area	167.40 Sqm	Temporary Structure
	Constructed Area Flooring	167.40 Sqm	Pakka
	Boundary Wall	—	M/s Jali Boundary Wall
	Footpath	—	
48	Vivek Shankar S/O Sh. Late Shri Sukumar Shankar Aged 60, Add. 81, Phase 1, Nagji Bahrapur, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	1001.70 Sqm	—
	Constructed Area	—	Main Gate close
	Constructed Area Flooring	—	
	Boundary Wall	—	M/s Jali Boundary Wall
	Footpath	—	
49	Sanjeev Mishra S/O Sh. Mahesh Chandra Mishra Aged 57, Add. 21/7, Village Dostpur Mangroli, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	Particulars	Area (Approx)	Remarks
	Form House Area	858.80 Sqm	—
	Constructed Area	—	Main Gate close

		Constructed Area Flooring	—	Bamboo's Boundary Wall
		Boundary Wall	—	
		Footpath	—	
50	Rakesh R Pandita S/O Sh. Ravinder Nath Pandita Aged 51, Add. 15-1/15, Village Dostpur Mangroli Khadar, Pragana Dadri, Tehsil & Dist. Gautam Budh Nagar-201302		फार्म हाउस	परमिशन नहीं
		Particulars	Area (Approx)	Remarks
		Form House Area	2301.00 Sqm	—
		Constructed Area	590.88 Sqm	Temporary Structure
		Constructed Area Flooring	590.88 Sqm	Pakka
		Boundary Wall	—	M/s Jali Boundary Wall
		Footpath	—	Pakka

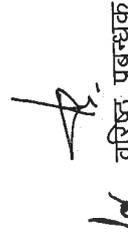

क्षेत्रीय लेखपाल
तह0सदर


क्षेत्रीय लेखपाल
तह0सदर


नायब तहसीलदार-सदर
गौतमबुद्धनगर


तहसीलदार-सदर
गौतमबुद्धनगर


वैज्ञानिक-ई
केन्द्रीय प्रदूषण नियंत्रण बोर्ड


वरिष्ठ प्रबन्धक
वर्क सर्किल-9


श्री कलेक्टर
गौतमबुद्धनगर।